

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01071/2018
(in O.A. No.200/446/2016)

Jabalpur, this Thursday, the 11th day of October, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India & others (Represented by)

1. Union of India,
through its Secretary
Ministry of Railways
Railway Bhawan
New Delhi 110001

2. The Sr. Divisional Personnel Officer
South East Central Railway
Personnel Department
Kinghsway, Nagpur (Mah) PIN 440001

3. The Additional Chief Medical Officer
South East Central Railway
Nagpur (Mah.) PIN 440014

-Applicants

(By Advocate –**Shri Arun Soni**)

V e r s u s

Smt. Kalpana Choutel
W/o Late Shri Baldev Choutel
Aged about 44 yrs.
R/o Ward No.2
Gopinath Mohalla
R/o Ward No.2
Gopinath Mohalla
Tah Nainpur,
District Mandla (MP) PIN 481776

- Respondents

O R D E R (ORAL)
By Navin Tandon, AM:-

This M.A. has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 22.03.2018 passed by this Tribunal in Original Application No.200/00446/2016.

2. Learned counsel for the applicants (respondents in O.A.) submits that grant of any compassionate appointment by Hon'ble High Court of Bombay, Nagpur Bench, has restrained Nagpur Division of South East Central Railway for granting any appointment on compassionate ground.

3. In view of the above, the applicants prayed for further two months' time to execute the order dated 22.03.2018 ibid.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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